ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/32832/2026	GHASIRAM GAHIR	BALARAM NAYAK	BANGOMUNDA /143 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
2	D-BLAPL/32838/2026	SURENDRA KUMAR SAHOO @ SURESH KUMAR SAHOO	SURENDRA KUMAR BISWAL	BRAMHA BARADA /155 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
3	D-BLAPL/32839/2026	PRAKASH DIGAL	AMITAV TRIPATHY	ULLUNDA /179 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
4	D-BLAPL/32840/2026	KUNJA BIHARI JAGDALA	AMITAV TRIPATHY	TARBHA /320 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
5	D-BLAPL/32841/2026	SURENDRA NAYAK	AMITAV TRIPATHY	BIRMAHARAJPUR /223 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/32843/2026	SANJIB DAS @ SANJEEB KUMAR DAS	SUSHANTA HARICHANDAN	MADHUPATNA /432 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/32846/2026	JAYANTA KUMAR MOHAPATRA	BALARAM NAYAK	KHAIRA /259 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
8	D-BLAPL/32847/2026	SURAJ PADHY	RAJENDRA NARAYAN ROUT	KODALA /375 /2026	AOR20220001558C202600211
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/32848/2026	BASU @ BASANTI NAYAK	NITYANANDA MOHAPATRA	BHADRAK RURAL /21 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/32849/2026	SURAJ PADHY	RAJENDRA NARAYAN ROUT	POLASARA PS /432 /2026	AOR20220001558C202600212
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/32853/2026	DEEPAK KUMAR MOHAPATRA	NARENDRA KUMAR LENKA	ODAGAON /155 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/32854/2026	PINKU @ ROHIT SETHY	SAILAZA NANDAN DAS	NIKIRAI /300 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/32856/2026	SANKAR MAJHI	PVS NANAJI ACHARY	KOTPAD /33 /2026	AOR20220000211C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
14	D-BLAPL/32858/2026	RASMIRANJAN SAMAL @ RASHMIRANJAN SAMAL	DEEPAK KU SAHOO	CHAULIAGANJA /412 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/32862/2026	KUMUDINI SAHU @ KAI SAHU	RAMDAS ACHARY	SATYABADI /134 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/32866/2026	PRABHAS PANDA @ JUBLI @ PRAVAS KUMAR PANDA	SOUGAT DASH	CHANDRASEKHARPUR /942 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/32879/2026	SOURAV RANJAN HATI @ TUNA	SUDHANSU SEKHAR DASH	SPL.TASK FORCE /6 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/32880/2026	MANDEEP SINGH	SUDHANSU SEKHAR DASH	KHANDAGIRI P.S. /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/32883/2026	SIPU@BALARAM MALLICK	SATYA NARAYAN MISHRA 4	MARINE KASIA /154 /2025	AOR20220001615C202600157
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/32887/2026	MAHESWAR MALLICK @ MAHESWAR MALLIK @ MAHESWAR MALLICK	SUDHANSU SEKHAR DASH	KHANDAGIRI P.S. /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
21	D-BLAPL/32889/2026	MEETHA LAL	JYOTIRMAYA SAHOO	G.R.P.S.,BERHAMPUR /17 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/32890/2026	UPENDRA @ ASHOK NAIK	HEMANTA KUMAR MUND	DHARAMGARH /171 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
23	D-BLAPL/32892/2026	JAYADEV JENA	UPASIKA SAMANTARAY	VIGILANCE PS (BERHAMPUR) /12 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-CMP/50576/2026	SUNIL KUMAR SAHU	PRASANNA KUMAR RATH	/ /	
		VS	VS	()	
		SUMATI SAHU		//	
25	D-CMP/50608/2026	RAMESH CHANDRA PALEI	PRAFULLA KUMAR KAR	/ /	
		VS	VS	()	
		BINDULATA PALEI		//	
26	D-CMP/50623/2026	SRIDHAR RAJ	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		THE EXECUTIVE OFFICER, KEONJHARGARH MUNICIPALITY, KEONJHAR		//	
27	D-CONTC/50568/2026	K.PURNA CHANDRA SAHU	ADV.	/ /	
		VS	VS	()	
		GIRISH S.N., I.A.S		//	
28	D-CONTC/50571/2026	GANESWAR DASH	ADV.	/ /	
		VS	VS	()	
		SUBHA SHARMA, I.A.S		//	
29	D-CONTC/50575/2026	BIBHAB LAXMI NAYAK	ADV.	/ /	
		VS	VS	()	
		ARAVIND AGARWAL, IAS		//	
30	D-CONTC/50639/2026	SAHINANAZ AKHTARI KHANEM	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, COMMISSIONER-CUM-SECY. SCHOOL AND MASS EDUCATION DEPTT., BHUBANESWAR		//	
31	D-CONTC/50641/2026	SABITA KHATUA	SWAGAT KUMAR SAHU	/ /	AOR20220004593C202600054
		VS	VS	()	
		ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPT.BBSR		//	
32	D-CONTC/50642/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7367/2026	VS	VS	()	
		THE SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
33	D-CONTC/50643/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7356/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPT., BHUBANESWAR		//	
34	D-CONTC/50644/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7374/2026	VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
35	D-CONTC/50645/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7357/2026	VS	VS	()	
		THE SECRETARY, WATER RESOURCES DEPARTMENT,ODISHA		//	
36	D-CONTC/50646/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7377/2026	VS	VS	()	
		THE ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
37	D-CONTC/50647/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7371/2026	VS	VS	()	
		THE EXECUTIVE ENGINEER, ROADS AND BUILDINGS DIVISION, JAGATSINGHPUR		//	
38	D-CONTC/50648/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7353/2026	VS	VS	()	
		THE ENGINEER-IN-CHIEF(R AND B), BHUBANESWAR		//	
39	D-CONTC/50649/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7358/2026	VS	VS	()	
		THE CHIEF OF ENGINEER RURAL WORKS(I),ORGANISATION,BHUBANESWAR		//	
40	D-CONTC/50650/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7363/2026	VS	VS	()	
		THE ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
41	D-CONTC/50651/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7359/2026	VS	VS	()	
		THE SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
42	D-CONTC/50652/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7346/2026	VS	VS	()	
		THE SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
43	D-CONTC/50653/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7365/2026	VS	VS	()	
		THE SECRETARY, WORKS DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR		//	
44	D-CONTC/50654/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT ,CUTTACK	ADV.	/ /	
	CONTC/7348/2026	VS	VS	()	
		THE ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT,ODISHA		//	
45	D-CONTC/50655/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7372/2026	VS	VS	()	
		THE EXECUTIVE ENGINEER, KHARIAR R AND B DIVISION, KHARIAR		//	

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-CONTC/50656/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7349/2026	VS	VS	()	
		THE EXECUTIVE ENGINEER , RURAL WORKS DIVISION, BARIPADA		//	
47	D-CONTC/50657/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7369/2026	VS	VS	()	
		THE CHIEF ENGINEER ROADS, BHUBANESWAR		//	
48	D-CONTC/50658/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7376/2026	VS	VS	()	
		THE ENGINEER-IN-CHIEF(CIVIL), BHUBANESWAR		//	
49	D-CONTC/50659/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7361/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPT., BHUBANESWAR		//	
50	D-CONTC/50660/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK.	ADV.	/ /	
	CONTC/7362/2026	VS	VS	()	
		THE SUPERINTENDING ENGINEER, ELECTRICAL CIRCLE,(R AND B), ODISHA,BHUBANESWAR		//	
51	D-CONTC/50661/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7355/2026	VS	VS	()	
		THE ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR		//	
52	D-CONTC/50662/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK.	ADV.	/ /	
	CONTC/7352/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPTARTMENT, BHUBANESWAR		//	
53	D-CONTC/50663/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7368/2026	VS	VS	()	
		THE SECRETARY, ENGINEER-IN-CHIEF(CIVIL), ODISHA, BHUBANESWAR		//	
54	D-CONTC/50664/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7351/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY,WORKS DEPARTMENT,BHUBANESWAR		//	
55	D-CONTC/50665/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7360/2026	VS	VS	()	
		SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
56	D-CONTC/50666/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7364/2026	VS	VS	()	
		THE SUPERINTENDING ENGINEER, PUBLIC HEALTH SOUTHERN DIVISION, BERHAMPUR		//	
57	D-CONTC/50667/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK.	ADV.	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	CONTC/7347/2026	VS	VS	()	
		THE ENGINEER IN CHIEF, NIRMAN SOUDHA, BHUBANESWAR		//	
58	D-CONTC/50668/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7373/2026	VS	VS	()	
		THE ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
59	D-CONTC/50669/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7366/2026	VS	VS	()	
		ENGINEER IN CHIEF(CIVIL), ODISHA, BHUBANESWAR		//	
60	D-CONTC/50670/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7350/2026	VS	VS	()	
		THE ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR		//	
61	D-CONTC/50671/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7375/2026	VS	VS	()	
		THE COMMISSIONER-CUM-SECRETARY WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
62	D-CONTC/50672/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7354/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
63	D-CONTC/50673/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7370/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
64	D-CRLA/32837/2026	MANOJ KUMBHAR @ MAHATO	BHAWANI SANKAR PANIGRAHI	SECTOR-19 /79 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLA/32850/2026	KELU CHARAN PANI	SMRUTI RANJAN ROUT	LINGARAJ P.S. /258 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLA/32860/2026	MANIA @ AKHAYA SAHOO @ AKHAYA KUMAR SAHOO	RAMANI KANTA PATTANAIK	BRAMHA BARADA /29 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLA/32891/2026	SANJAY KUMAR BISOI@SANJAYA KUMAR BISOYI@SANJAY	PARTHA SARATHI DAS	POLASARA PS /387 /2025	AOD20240000364C202600252
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/32851/2026	PEDINI SACHIN REDDY	KABIR KUMAR JENA	K.NUAGAON /4 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
69	D-CRLMC/32868/2026	SATYA NARAYAN BAL	ASIT KUMAR JENA	DHARMASALA /258 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
70	D-CRLMC/32882/2026	DIN DAYAL JALAN	SATYA SMRUTI MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
71	D-CRLMC/32885/2026	PRABHUPADA DAS	SATYA NARAYAN MISHRA 4	/ /	AOR20220001615C202600158
		VS	VS	()	
		MAHESWAR BEHERA		//	
72	D-CRLMP/32830/2026	VIJAY SHANKAR SINGHDEO	SUJAY SHANKER SINGH DEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
73	D-CRLMP/32833/2026	SUJAY SHANKER SINGHDEO	SUJAY SHANKER SINGHDEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
74	D-CRLMP/32836/2026	SURYAMANI TRIPATHY	SANTOSH KUMAR DWIVEDY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
75	D-CRLMP/32842/2026	AJAY KUMAR BEHERA	KABIR KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
76	D-CRLMP/32864/2026	SUBHASHREE SETHI	ASWINI KUMAR CHOUDHURY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
77	D-CRLMP/32867/2026	KHAGENDRA JENA	MANOJ KUMAR PATI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
78	D-FAO/50622/2026	NIMAI CHARAN SINGH	BIBHUTI KESHARI BISWAL	/ /	AOD20240000515C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
79	D-MACA/50602/2026	RINA MALLIK	MANAS KUMAR CHAND	/ /	
		VS	VS	()	
		UDAYANATH SARAF		//	

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-MACA/50609/2026	M/S. BAJAJ GENERAL INSURANCE LTD., BHUBANESWAR	Swapan Dash	/ /	
		VS	VS	()	
		KALPANA MOHANTY		//	
81	D-MATA/50631/2026	AMIT SWAIN	DURGA PRASAD PRADHAN	/ /	
		VS	VS	()	
		AHINSA PRIYADARSINI PRADHAN		//	
82	D-RSA/50616/2026	SRIKANTA KUMAR SAHOO	DAYANIDHI MISHRA	/ /	
		VS	VS	()	
		JANAKI SAHOO		//	
83	D-TRP(C)/50640/2026	LOPAMUDRA MOHAPATRA	SAMAPIKA MISHRA	/ /	
		VS	VS	()	
		GAGAN KUMAR BAL		//	
84	D-TRPCRL/32876/2026	INFORMANT	KSHIROD KUMAR ROUT	NAYAGARH /222 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
85	D-WP(C)/50565/2026	MAHENDRA SWAIN	DEEPAK KU SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
86	D-WP(C)/50566/2026	ABHYA KUMAR BEHERA	DEEPAK KU SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
87	D-WP(C)/50567/2026	ARUN KUMAR SENAPATI	DEEPAK KU SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
88	D-WP(C)/50569/2026	MAHENDRA SWAIN	DEEPAK KU SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
89	D-WP(C)/50570/2026	JAGABANDHU BEHERA	DEEPAK KU SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
90	D-WP(C)/50572/2026	MAHENDRA SWAIN	DEEPAK KU SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
91	D-WP(C)/50573/2026	BISHNU CHARAN RANA	BIKRAM CHANDRA GHADEI	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		CHAIRMAN OF THE BAR COUNCIL OF INDIA, NEW DELHI		//	
92	D-WP(C)/50574/2026	TOPI CHANDRA SENAPATI	SHUKARA CHARYA CHOWDHURY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-WP(C)/50577/2026	GOLLA BHAVANI	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-WP(C)/50578/2026	NIRANJAN SAHOO	NALINI KUMAR JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-WP(C)/50579/2026	SARAT KUMAR PUROHIT	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-WP(C)/50580/2026	BIJAYA KUMAR NAYAK	DEEPAK KU SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-WP(C)/50581/2026	TRINATH PARIDA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-WP(C)/50582/2026	SUNITA BHANJA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-WP(C)/50583/2026	RABINDRANATH SAHOO	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-WP(C)/50584/2026	ARATI MAJHI	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-WP(C)/50585/2026	PRASANTA KUMAR PATTANAYAK	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-WP(C)/50586/2026	RABINDRA KUMAR PATRO	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
103	D-WP(C)/50587/2026	AMULYA KUMAR MALLICK	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
104	D-WP(C)/50588/2026	ANDRIYA MAJHI	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
105	D-WP(C)/50589/2026	SARAT KUMAR BEJ	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
106	D-WP(C)/50590/2026	PURNA CHANDRA SAHOO	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
107	D-WP(C)/50591/2026	KATIA MARANDI	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
108	D-WP(C)/50592/2026	PABITRA MOHAN RAUL	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
109	D-WP(C)/50593/2026	BISWANATH SIAL	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
110	D-WP(C)/50594/2026	GOURANGA CHARAN KADAMBALU	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
111	D-WP(C)/50595/2026	LALITA BHOI	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
112	D-WP(C)/50596/2026	DHARANIDHAR SETH	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
113	D-WP(C)/50597/2026	NABIN KUMAR SAHU	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-WP(C)/50598/2026	GOURAHARI NAIK	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
115	D-WP(C)/50599/2026	LIZALINI PANIGRAHI	CHANDAN KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
116	D-WP(C)/50600/2026	THE SATYANARAYAN INSTITUTE OF ALLIED MEDICAL SCIENCES, SHYAMACHARANPUR, DHENKANAL	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
117	D-WP(C)/50601/2026	SATYABRATA GURU	SAIBRATA RATH	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
118	D-WP(C)/50603/2026	ASWINI KUMAR JENA	CHANDAN KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
119	D-WP(C)/50604/2026	THE MAHANADI SCHOOL OF NURSING, TRISULIA, CUTTACK	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
120	D-WP(C)/50605/2026	SUNIL KUMAR PATTNAIK	CHANDAN KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
121	D-WP(C)/50606/2026	SRI LOKNATH SCHOOL OF NURSING, PURI	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
122	D-WP(C)/50607/2026	AHALYA BEHERA	SATYA RANJAN MULIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
123	D-WP(C)/50610/2026	THE SATYANARAYAN INSTITUTE OF ALLIED MEDICAL SCIENCES, SHYAMACHARANPUR, DHENKANAL	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
124	D-WP(C)/50611/2026	DULARI MURMU	PITAMBAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
125	D-WP(C)/50612/2026	MADHUSMITA SWAIN	CHANDAN KUMAR SAHOO	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/50613/2026	THE EKAMRA SCHOOL OF NURSING, KHURDA	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/50614/2026	SUNALI KUMARI SAHU	CHANDAN KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/50615/2026	THE DEOGARH SCHOOL OF NURSING, DEOGARH	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/50617/2026	MAHESWETA PATRA	PITAMBAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/50618/2026	ALOK KUMAR NAYAK	CHANDAN KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/50619/2026	LOPAMUDRA PADHI	CHANDAN KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/50620/2026	PITAMBAR PANDA	KARUNAKAR RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/50621/2026	SUDHASMITA SWAIN	CHANDAN KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/50624/2026	SILPA MOHAPATRA	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/50625/2026	AKHILESH KUMAR VERMA	ASHOK MOHAPATRA	/ /	
		VS	VS	()	
		MAHANADI COALFIELD LTD., JHARSUGUDA		//	
136	D-WP(C)/50626/2026	SHYAM SUNDAR DASH	SIDHESWAR MALLIK	/ /	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
137	D-WP(C)/50627/2026	UMAKANTA NAIK	PRATAP CHANDRA MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
138	D-WP(C)/50628/2026	ASIT KUMAR	ASHOK MOHAPATRA	/ /	
		VS	VS	()	
		MAHANADI COALFIELD LTD., JARSUGUDA		//	
139	D-WP(C)/50629/2026	BAPINA BHOI	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
140	D-WP(C)/50630/2026	SURENDRA KUMAR BEHERA	SIDHESWAR MALLIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
141	D-WP(C)/50632/2026	M/S CHICVOGUE FASHIONS LIP	KAJAL SAHOO	/ /	AOR20220001613C202600110
		VS	VS	()	
		STATE TAX OFFICER BHUBANESWAR- II CIRCLE		//	
142	D-WP(C)/50633/2026	HARIDHAR BISI @ MALI	MANOJ KUMAR PATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
143	D-WP(C)/50634/2026	DR.SPRUHA SUMAN TARAI	JIBAN KANTA PATTANAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
144	D-WP(C)/50635/2026	REETARANI HANSDAH	DALIRANI BEHURAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
145	D-WP(C)/50636/2026	DR.SOURAV KUMAR BEHERA	JIBAN KANTA PATTANAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
146	D-WP(C)/50637/2026	SUBAS CHANDRA KAR	IPSIT AUROBINDO ACHARYA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
147	D-WP(C)/50638/2026	SANJAYA KUMAR SAHOO	BIJAYA KUMAR RAGADA	/ /	AOD20220004577C202600073
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-ABLAPL/32831/2026	CHANDRAJIT NAYAK	DEEPAK KU SAHOO	PANIKOILI /372 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
149	D-ABLAPL/32834/2026	KOUSHIK MEHER	BIKRAM CHANDRA GHADEI	SINAPALI /188 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
150	D-ABLAPL/32835/2026	BISWAJIT PARIDA	SANGRAMJIT PANDA	DHENKANAL TOWN /868 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
151	D-ABLAPL/32844/2026	SOUMYA PARIDA @ SOUMYA RANJAN PARIDA	MAHES DAS	AUL /37 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
152	D-ABLAPL/32845/2026	EAPRI KOTESWAR PATRO	MANAS KUMAR CHAND	BADABAZAR /777 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
153	D-ABLAPL/32852/2026	ROHIT PANDA	ABINASH ACHARYA	CHANDRASEKHARPUR /864 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
154	D-ABLAPL/32855/2026	JITENDRA @ JYOTIRANJAN NAIK	BIRAJA PRASAD NANDA	KHAMAR /175 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
155	D-ABLAPL/32857/2026	MAMATA SINHA	KARUNAKAR GAYA	MANGALA BAG /425 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
156	D-ABLAPL/32859/2026	SUBHRA PRASAD SINHA	KARUNAKAR GAYA	MANGALA BAG /425 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
157	D-ABLAPL/32861/2026	ABHIJIT PRADHAN	ABHISHEK PRADHAN	PURI SADAR /407 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
158	D-ABLAPL/32863/2026	SANGRAM NAYAK @ SAMBHU	ABHISHEK PRADHAN	PURI SADAR /407 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
159	D-ABLAPL/32865/2026	SANTOSH KUMAR NAIK	KSHIROD KUMAR ROUT	BANTALA /409 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-ABLAPL/32869/2026	SUMANTA KUMAR DASH	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-ABLAPL/32870/2026	BENUDHAR MARTHA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-ABLAPL/32871/2026	SURYANARAYAN TRIPATHY	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-ABLAPL/32872/2026	RANJIT KUMAR SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-ABLAPL/32873/2026	RABINDRA SAHU @ SAHOO	ASIT KUMAR JENA	BADACHANA /344 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-ABLAPL/32874/2026	SAMPAD KUMAR BAL	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-ABLAPL/32875/2026	BRUNDABAN DAS	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-ABLAPL/32877/2026	RABINARAYAN SWAIN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-ABLAPL/32878/2026	NIRANJAN MALIK	SRINIBASH SATAPATHY	RAJKANIKA /675 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-ABLAPL/32881/2026	DINESH KUMAR YADAV	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH SADAR /466 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-ABLAPL/32884/2026	BANAMALI BEHERA	ARUN KUMAR BEHERA	BHOGRAI /318 /2026	AOR20220003422C202600128
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
171	D-ABLAPL/32886/2026	SEK SAHABAJ	PARTHA SARATHI DAS	TELKOI /227 /2024	AOD20240000364C202600250
		VS	VS	()	
		STATE OF ODISHA		//	
172	D-ABLAPL/32888/2026	JOGENDRA @ JOGINATH SWAIN	JYOTIRMAYA SAHOO	BOLAGARH P.S. /462 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :23/10/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ELPET/30075/2024	DIPALI DAS	M/S GOPAL KUMAR AGRAWAL, S. MOHANTY, P.S. NAYAK, A. SATPA	
	ELPET/7/2024	MP		72/2026
2	D-TRPCRL/32876/2026	INFORMANT	KSHIROD KUMAR ROUT	
	TRPCRL/ /	MP		87/2026
3	D-TRP(C)/50640/2026	LOPAMUDRA MOHAPATRA	SAMAPIKA MISHRA	
	TRP(C)/ /	MP		386/2026
4	D-LAA/43027/2025	DEPUTY CHIEF ENGINEER (CONSTRUCTION), EAST COAST RAILWAY, KHURDA	D. P. NAYAK, (SENIOR PANEL COUNSEL)	
	LAA/9/2026	MP		540/2026
5	D-MATA/50631/2026	AMIT SWAIN	DURGA PRASAD PRADHAN	
	MATA/ /	MP		559/2026
6	D-MATA/50631/2026	AMIT SWAIN	DURGA PRASAD PRADHAN	
	MATA/ /	MP		560/2026
7	D-CONTC/50999/2025	LILABATI DAS	ANUPAM DASH	
	CONTC/303/2026	MP		738/2026
8	D-BLAPL/21696/2026	RASMI RANJAN BHOL @ RASHMI	AMLAN SHAKTI PAUL	
	BLAPL/11316/2026	MP		768/2026
9	D-FAO/50622/2026	NIMAI CHARAN SINGH	BIBHUTI KESHARI BISWAL	
	FAO/ /	MP		1360/2026
10	D-RSA/41639/2026	SUDAM MUDULI	SHANTI RANJAN BEHERA	
	RSA/ /	MP		1555/2026
11	D-ABLAPL/13119/2026	CHITTARANJAN BISWAL		
	ABLAPL/5261/2026	MP		1858/2026
12	D-ABLAPL/21769/2026	JYOTI RANJAN BEHERA		
	ABLAPL/8817/2026	MP		1859/2026
13	D-ABLAPL/22664/2026	NARAYAN PANDA	RAJENDRA NARAYAN ROUT	
	ABLAPL/9026/2026	MP		1860/2026
14	D-ABLAPL/24641/2026	BISMITA PANIGRAHI	RAJENDRA NARAYAN ROUT	
	ABLAPL/9658/2026	MP		1861/2026
15	D-CMP/50576/2026	SUNIL KUMAR SAHU	PRASANNA KUMAR RATH	
	CMP/ /	MP		2090/2026
16	D-CMP/50608/2026	RAMESH CHANDRA PALEI	PRAFULLA KUMAR KAR	
	CMP/ /	MP		2091/2026
17	D-CMP/50623/2026	SRIDHAR RAJ	AMIT PRASAD BOSE	
	CMP/ /	MP		2092/2026
18	D-MACA/50602/2026	RINA MALLIK	MANAS KUMAR CHAND	
	MACA/ /	MP		2359/2026
19	D-MACA/50602/2026	RINA MALLIK	MANAS KUMAR CHAND	
	MACA/ /	MP		2360/2026
20	D-CRLA/32837/2026	MANOJ KUMBHAR @ MAHATO	BHAWANI SANKAR PANIGRAHI	
	CRLA/ /	MP		2694/2026
21	D-CRLA/32837/2026	MANOJ KUMBHAR @ MAHATO	BHAWANI SANKAR PANIGRAHI	
	CRLA/ /	MP		2695/2026
22	D-CRLA/32850/2026	KELU CHARAN PANI	SMRUTI RANJAN ROUT	
	CRLA/ /	MP		2696/2026
23	D-CRLA/32850/2026	KELU CHARAN PANI	SMRUTI RANJAN ROUT	
	CRLA/ /	MP		2697/2026
24	D-CRLMC/32868/2026	SATYA NARAYAN BAL	ASIT KUMAR JENA	
	CRLMC/ /	MP		3004/2026
25	D-CRLMC/32882/2026	DIN DAYAL JALAN	SATYA SMRUTI MOHANTY	
	CRLMC/ /	MP		3005/2026
26	D-CRLMC/32882/2026	DIN DAYAL JALAN	SATYA SMRUTI MOHANTY	

	CRLMC/ /	MP		3006/2026
27	D-CRLMC/32885/2026	PRABHUPADA DAS	SATYA NARAYAN MISHRA 4	
	CRLMC/ /	MP		3007/2026
28	D-WP(C)/10141/2024	KEDAR GURU	SHASHI BHUSAN JENA	
	WP(C)/11052/2024	MP		20783/2026
29	D-WP(C)/42587/2026	G.LAXMI NARAYAN PATTANAIK		
	WP(C)/31724/2026	MP		20784/2026
30	D-WP(C)/42543/2026	SATYANARAYAN NAYAK		
	WP(C)/30876/2026	MP		20785/2026
31	D-WP(C)/50599/2026	LIZALINI PANIGRAHI	CHANDAN KUMAR SAHOO	
	WP(C)/ /	MP		20786/2026
32	D-WP(C)/50601/2026	SATYABRATA GURU	SAIBRATA RATH	
	WP(C)/ /	MP		20787/2026
33	D-WP(C)/50603/2026	ASWINI KUMAR JENA	CHANDAN KUMAR SAHOO	
	WP(C)/ /	MP		20788/2026
34	D-WP(C)/49760/2026	ANTARYAMI DAS	RAKESH BEHERA	
	WP(C)/34337/2026	MP		20789/2026
35	D-WP(C)/50605/2026	SUNIL KUMAR PATTNAIK	CHANDAN KUMAR SAHOO	
	WP(C)/ /	MP		20790/2026
36	D-WP(C)/50612/2026	MADHUSMITA SWAIN	CHANDAN KUMAR SAHOO	
	WP(C)/ /	MP		20791/2026
37	D-WP(C)/50614/2026	SUNALI KUMARI SAHU	CHANDAN KUMAR SAHOO	
	WP(C)/ /	MP		20792/2026
38	D-WP(C)/50618/2026	ALOK KUMAR NAYAK	CHANDAN KUMAR SAHOO	
	WP(C)/ /	MP		20793/2026
39	D-WP(C)/50619/2026	LOPAMUDRA PADHI	CHANDAN KUMAR SAHOO	
	WP(C)/ /	MP		20794/2026
40	D-WP(C)/50620/2026	PITAMBAR PANDA	KARUNAKAR RATH	
	WP(C)/ /	MP		20795/2026
41	D-WP(C)/34100/2026	BIRAT CHANDRA DAGARA	PRAFULLA KUMAR RATH (SR. ADV.), M/S.SUDARSHAN NANDA	
	WP(C)/23680/2026	MP		20796/2026
42	D-WP(C)/29875/2025	AMITA CHOUDHURY	SOURAV SUMAN BHUYAN	
	WP(C)/20995/2025	MP		20797/2026
43	D-WP(C)/50621/2026	SUDHASMITA SWAIN	CHANDAN KUMAR SAHOO	
	WP(C)/ /	MP		20798/2026
44	D-WP(C)/50624/2026	SILPA MOHAPATRA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		20799/2026
45	D-WP(C)/50625/2026	AKHILESH KUMAR VERMA	ASHOK MOHAPATRA	
	WP(C)/ /	MP		20800/2026
46	D-WP(C)/50626/2026	SHYAM SUNDAR DASH	SIDHESWAR MALLIK	
	WP(C)/ /	MP		20801/2026
47	D-WP(C)/50627/2026	UMAKANTA NAIK	PRATAP CHANDRA MISHRA	
	WP(C)/ /	MP		20802/2026
48	D-WP(C)/50628/2026	ASIT KUMAR	ASHOK MOHAPATRA	
	WP(C)/ /	MP		20803/2026
49	D-WP(C)/50629/2026	BAPINA BHOI	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20804/2026
50	D-WP(C)/50633/2026	HARIDHAR BISI @ MALI	MANOJ KUMAR PATI	
	WP(C)/ /	MP		20805/2026
51	D-WP(C)/50635/2026	REETARANI HANSDAH	DALIRANI BEHURAY	
	WP(C)/ /	MP		20806/2026
52	D-WP(C)/50637/2026	SUBAS CHANDRA KAR	IPSIT AUROBINDO ACHARYA	
	WP(C)/ /	MP		20807/2026